

**GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 1544
ANSWERED ON 10TH FEBRUARY, 2022**

PROPOSALS FROM JHARKHAND UNDER CRIF

**1544. SHRIMATI GEETA KORA:
SHRI CHANDRA PRAKASH CHOUDHARY:**

Will the Minister of ROAD TRANSPORT AND HIGHWAYS
सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the Government has received proposals from the Government of Jharkhand for construction of roads under Central Road and infrastructure Fund (CRIF) and to undertake new highway projects;**
- (b) if so, the details thereof along with the action taken thereon during the last three years and the current year;**
- (c) the details of roads approved and funds released from CRIF during the said period along with the present status of these road projects in the State, district-wise; and**
- (d) the details of roads constructed and approved for construction on the recommendation/ request of the Government of Jharkhand and Members of Parliament from the State during the said period along with the funds released to the State for the purpose?**

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

- (a) Yes Sir. The proposals will be considered based on the formula under CRIF Act and the cess collections.**

(b) The details of proposals received and approved are at Annexure A.

(c) & (d) Development of State Roads in the country including the State of Jharkhand has to be done by State Government by their own funds and funds granted by GOI including under Central Road and Infrastructure Fund (CRIF) Act 2000. The list of proposals to be sanctioned under CRIF Act 2000 is forwarded by State Government taking into consideration representations received from public representatives as per norms under CRIF. The year wise details of funds released are at Annexure A. The details of roads approved are as per Annexure B .

ANNEXURE A

ANNEXURE REFERRED IN REPLY TO PARTS (b) to (d) OF LOK SABHA UNSTARRED QUESTION NO. 1544 FOR 10.02.2022 ASKED BY SHRIMATI GEETA KORA & SHRI CHANDRAPRAKASH CHOUDHARY “PROPOSALS FROM JHARKHAND UNDER CRIF”

Amt in Rs Cr

Year	Proposals received		Proposals approved		Funds released
	No	Amount	No	Amount	
2021-22	7	496.92	Nil	Nil	40.79
2020-21	Nil	Nil	Nil	Nil	78.77
2019-20	Nil	Nil	Nil	Nil	137.67
2018-19	4	507.63	4	507.63	63.33
TOTAL	11	1004.55	4	507.63	320.56

ANNEXURE B**ANNEXURE REFERRED IN REPLY TO PARTS (c) to (d) OF LOK SABHA UNSTARRED QUESTION NO. 1544 FOR 10.02.2022 ASKED BY SHRIMATI GEETA KORA & SHRI CHANDRAPRAKASH CHOUDHARY “PROPOSALS FROM JHARKHAND UNDER CRIF”****Year: 2018-19**

Sl. No.	Name of projects	Length (Km)	Cost Rs (In Cr)	Name of district	Status
1	Reconstruction of Meral-Bana-Ambakhoria Road (MDR -140)	36.629	139.05	Garhwa	Under Implementation
2	Reconstruction of Nagar Utari-Dhurki-Ambakhoria Road (MDR-130) Road	24.94	113.11	Garhwa	Under Implementation
3	Widening & Strengthening of Garhwa-Majhiaon-Kandi-Sone Bridge (MDR-130) Road	47.45	201.14	Garhwa	Under Implementation
4	Proposed High Level Bridge in Mugma-Chikunda (MDR-62) Road over Barakar River	Bridge	54.33	Dhanbad	Under Implementation
